NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/381A/ (IB)/2017

NAME OF THE PETITIONER(S)

: ULTRATECH CEMENT LTD

NAME OF THE RESPONDENT(S)

: EAST COAST CONSTRUCTIONS AND INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PJ RISHT KESIA PJ SRI GONESIA 9884862672

Po Pedidine Respondent 18 RAL

A. Violya & B. Shahlhi Buye For M/s. King & Partudge

Coursel for Pelhone Mody

ORDER

Counsels for both the parties present. As shown in the order passed in CP Nos.434 and 435/2015, the Hon'ble High Court of Madras is already seized of the matter. Therefore, the **Registry** of this Bench is directed to send the matter back to the **Registry** of the Hon'ble High Court for appropriate action at their end.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARTEF TARIQ) MEMBER (JUDICIAL)